BENCH-I

No ore prosent 106

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(IB)No. 473/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

Name	of the Company	Trilok Infracon (India) Po	t LtdVs- Forbesgunj Food P	rocessing Pvt Ltd.
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

ORDER

No one is present from either side.

Its appears that by an order dated 09/11/2017 petition has been admitted u/s. 9 of the I & B Code, 2016 and IRP has been appointed. But till date the order has not been served on the IRP. Office is directed to send a copy of the order to IRP through e-mail and speed post and submit compliance of the order within 3 days from today.

List on 04/12/2017.

(Jinan K.R.)

Member (J)

(V.P.Singh) Member (J)

Sd